


F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 14.02.2022

OFFICE ORDER

By Office Order dated 31.12.2021, the onsite hearing of cases issued under Public Notices dated 15.11.2021 and 08.12.2021 have been kept in abeyance until further orders. Since there is significant improvement in the COVID - 19 situation, the Hon'ble President directs that the Order dated 31.12.2021 stands withdrawn and onsite hearing of cases issued under Public Notices dated 15.11.2021 and 08.12.2021 will stand revived with effect from 21.02.2022.

By Order,


(Bineesh Kumar K. S.)
Registrar

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1. SPS to Hon'ble President, CESTAT, New Delhi
2. Members, CESTAT, all Benches.
3. Dy. Registrar/Assistant Registrar, CESTAT, all Benches.
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